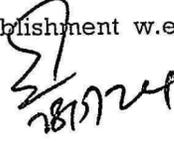


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The Voluntary Retirement of **Ms. Mamta Balodi (E.C.-12216/47683019)** W/o Sh. Mohan Chandra, Judicial Assistant of this office is hereby accepted on her request and accordingly she stands relieved from her official duties from this establishment w.e.f. 19.06.2024 (A/N).



(Sanjay Garg-I)

Principal District & Sessions Judge (HQs):
Delhi

No. 17417-447 Admn. II/PF/Ret./2024

Delhi, Dated the 28 MAY 2024

Copy forwarded for information and necessary action to:-

- 1 The Office of the Principal District & Sessions Judge:- West, New Delhi, South, South-East, East, North-East, North, North-West, South-West, Shahdara, Rouse Avenue Delhi/New Delhi.
- 2 The Drawing and Disbursing Officer, Central District, THC, Delhi.
- 3 The Accounts Officer/Asst. Accounts Officer, Accounts Branch, Central District, THC, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
- 4 The Pay & Accounts Office, through the concerned Accounts Branch.
- 5 The Leave Sanctioning Authority, Central District, THC, Delhi.
- 6 The A.O. (J), A.O. (Judicial), Vigilance & Litigation Branch:- Central District, Delhi.
- 7 Dealing Assistants- ACRs Cell, Seniority & Promotion-JA (Admn-II), Transfer & Posting (Admn-II), District Central, Tis Hazari Courts, Delhi.
- 8 The Pay Bill Clerk and Service Book Clerk, Central District, THC, Delhi, for further necessary action.
- 9 The Web-Site Committee, Tis Hazari Courts, Delhi.
- 10 Hindi Section, Tis Hazari Courts, Delhi.
- 11 Promotion Cell, Tis Hazari Courts, Delhi.
- 12 Layers Seat, Tis Hazari Courts, Delhi.
- 13 Dealing Official:- General Branch, Central District, THC, Delhi.
- 14 Dealing Official:- Pension Cell, Central District, THC, Delhi.
- 15 Dealing Assistant, Misc. Seat, Admn.II, THC, Delhi.
- 16 **Ms. Mamta Balodi (E.C.- 12216/47683019)** W/o Sh. Mohan Chandra, Judicial Assistant in Computer Branch, Central District, THC, Delhi with the direction that before leaving the office you have to handover/clear all the dues/charges in possession with you alongwith all the physical/hardware/Login Password/software articles related to your dealing seat, if any occupied. Further, you are also directed to process regarding surrendering of Govt. Accommodation; if occupied.



A.O. (Judl.) Admn.II(C)

O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi.